

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-30/2020

SHRI DIVAKAR R. DALVI

.. Applicant.*Versus*THE DY. COLLECTOR & SDO
BICHOLIM & ORS.**.... Respondents**

Ms. A. A. Agni, Senior Counsel with Ms. S. Dodamani, Advocate for the Applicant.

Shri. Carlos Ferreira with Shri. S. Gomes Pereira, Advocates for Respondents No. 5(e) and 5(f).

Coram:- Nutan D. Sardesai, J.**Date:- 16th June, 2020.**

P.C.:

Heard Ms. A. A. Agni, learned Senior Counsel with Ms. S. Dodamani for the applicant and Shri Carlos Ferreira, learned Advocate with Shri S. Gomes Pereira, learned Advocate for the respondents no. 5 (e) and (f) who submits that he has no objection to the application for early hearing of the matter.

2. None for the other respondents.

3. Considering the age of the applicant who is a senior citizen and otherwise not enjoying good health, the application for early hearing is allowed.

4. List the Writ Petition No. 592 of 2015 on 20.07.2020 for final hearing.
5. The application accordingly stands disposed off.

Nutan D. Sardesai, J.

msr.